National Company Law Tribunal

Allahabad Bench

CPNO. 2/2008

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: See ma Zafrulla & ONS Y/S Sifafur Plywood

SECTION OF THE COMPANIES ACT: 446 of the Companies Left 1956

SI. NO. Name Designation Representation Signature

1. M. K. BAGAG SUMMER ADONES COST

2.

CP NO.2/2008

None for the petitioner company. The Central Government is represented by the OL.

He further raises legal contention cum objection that the present petition is not maintainable in view of the statutory changes made U/s 279 of the Companies Act. Hence, the present petition is liable to be dismissed. Since, the present matter is received as a transferred case from the Lucknow Bench of the Hon'ble Allahabad High Court, the submission of the OL is recorded and the order is reserved.

Dated:26.10.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)